

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Shanmuga Sundaram. E.P
Vs
Gokula Kannan Chits Tamilnadu Pvt Ltd

MAIN PETITION NUMBER : CP/1385/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1065(CHE)2024

ORDER

Present: Ms. Raghunathan, Liquidator in person.

This application has been filed to take on record the 19th Progress Report for the quarter ended 31.03.2024.

Liquidator submits that within two months, the process will be completed.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs